

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH AT PUNE**

ORIGINAL APPLICATION NO. 62 OF 2021

Krishi Vigyan Arogya Sanstha & Ors.

...Applicants

v/s

Maharashtra State Power Generation Company
Ltd. & Ors.

... Respondents

**ADDITIONAL AFFIDAVIT IN REPLY ON BEHALF OF
RESPONDENT NO.4-MPCB**

I, Ashok M. Kare aged about 57 years, occupation -service, the Regional Officer of the Maharashtra Pollution Control Board at Nagpur having my office at Udyog Bhavan, 5th floor , Civil Lines, Nagpur, do hereby state on solemn affirmation as under :-

- 1) I am filing this affidavit on behalf of Respondent No.4 bringing on record the present status of the Thermal Power Plant of Respondent No.1 at Koradi.
- 2) In order to verify the present status, the Officials of the Respondent No.4-MPCB, Nagpur alongwith the representative of the Respondent No.1 visited to the Thermal Power Plant of Respondent No.1 at Koradi on 5.1.2023 and observed as follows:-

- a) During inspection, Koradi Thermal Power Plant of Respondent No.1 was found in operation in generation of electricity. Respondent No.1 had applied for renewal of consent to operate for unit nos.8, 9 and 10 in capacity of 1980 MW. under RED /LSI category for manufacturing of electricity generation (3x660) unit no 8,9and 10 .
- b) Regarding installation of FGD, the authority informed that the tender for installation of FGD for above all three units are under process at H.O. level.
- c) Respondent No.1 has installed ESP (Electrostatic precipitator) and Air pollution control system having design capacity 99.9 % efficient ESP. TPS authority informed that TPS has taken work of stitch welding vent line modification and door modification of ESP fields of all three units and same is completed recently.
- d) Respondent No.1 has installed with tangentially fired low NOx burners at all three units, which controls the emission of NOx.
- e) During visit legacy ash was found at khasala ash pond and had prepared action plan for its disposal and same was under implementation by the authority.
- f) Respondent No.1 uses washed and imported coal which contains ash less than 34%.

- g) Respondent No.1 uses treated sewage water from Bhandewadi STP for ash handling & cooling purpose and fresh water uses for domestic purpose and DM water production only.
- h) Respondent No.1 informed that TPS is taking efforts for enhancing ash utilization & as per amended fly ash notification dtd. 31.12.2021 and shall be achieved from 01.04.2022.
- i) It was further observed that the Respondent No.1 has provided three nos. of intermediate silo & three nos. of remote silo with storage capacity 1250 MT each, all are available for dust free loading of bulkers. Again for achieving SO₂ emission within norms proposal of FGD installation is under process & TPS has submitted BGs as per consent conditions.
- j) Respondent No.1 has prepared Ash Water Recovery (AWR) pump house augmentation plan, same is under implementation.
- k) Respondent No.1 uses khasala Ash Bund for ash disposal, Khasala Ash Bund is live hence the work of HDPE & LDPE lining cannot be taken in hand. However, Stone pitching is done at inner slope of dyke wall.

M. P. C. Board, Nashik
Regional Office

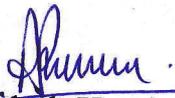
- l) Respondent No.1 is carried out regular maintenance of conveyor belt to avoid fugitive dust emission, water spraying system is provided on conveyer belts and all belts form are covered. Also concreting of all roads in CHP area is done.
- m) Respondent No.1 has provided designated area for deposition of reject coal and necessary precautions has been taken to avoid leachating. A copy of Visit Report dated 05.01.2023 is annexed herewith as **Annexure I**.

Hence this submission.

Solemnly affirmed onday of February, 2023 at Nagpur.

For & on Behalf of Maharashtra
Pollution Control Board

Place: Nagpur
Date: 27.02.2023


(Ashok Kare)
Regional officer-Nagpur
Regional Office,
M. P. C. Board, Nagpur

MAHARASHTRA POLLUTION CONTROL BOARD

Sub-Regional Office,
5th floor, Udyog Bhavan, Civil Lines,
Opp. High Court, Nagpur

Ph. No. 2560139 /0712
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Visit Report

1	Name of the industry	M/s Koradi Thermal power station, MSPGCL, Unit No-8 to 10 and 3x 660 At Koradi Tal-Kamptee Dist-Nagpur
2	Date of Visit	05.1.2023
3	Person Contact E-mail, Contac Number	Mrs Arpita Dhepe Sr. chemist Mobile -8237549424 Email-
4	Consent details	Now applied for C to renewal
5	Product details	Electricity Generation (unit 8 to 10)(3x660)
6	Effluent quantity and Pollution Control measure details	APC -ESP provided
7	Air Pollution Source and Pollution Control measure details	Boiler , ESP provided
8	Hazardous Waste generation and Disposal details	CHWTSDF
9	Environment Statement	Submitted
10)	Hazardous waste Annual return	Submitted

1) Industry has applied for consent to Operate for Electricity Generation units (Unit no.8,9 and 10 of capacity of 1980 MW .During the visit industry found in operation in generation of electricity.

2) Board has granted consent to Operate under RED/LSI category vide no.1.0/CAC/UAN No.000076926/CR-2007000590 dated-08.7.2020 valid up to 31.12.2022 for the manufacturing of Electricity Generation (3X660) unit 8,9,10 (Coal based Thermal Plant)

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 qty-1980 MW. I.E- 10739.0 CMD (100% recycle /reused for dust suppression, cooling tower, Ash Handling plant. D.E- 283.0 CMD (100% recycle/reused for dust suppression, cooling tower, Ash handling plant etc.
 3) Now applied for consent to renewal.
 4) KTPS visited for checking compliance against NGT Case No. 62/2021.
 Point No. 1. Board has issued direction of 19.06.2019 for not utilising 100% fly ash as per fly ash notification 2009.

Months	Ash Generated	Bottom ash (20%)	Fly ash (80%)	Ash Utilized	% of Ash Utilization
Apr-21	279379	55876	223503	305111	109.21
May-21	108702	21740	86962	282765	260.13
Jun-21	199229	39846	159383	124276	62.38
Jul-21	220409	44082	176327	45278	20.54
Aug-21	292559	58512	234047	36467	12.46
Sep-21	206686	41337	165349	28940	14.00
Oct-21	255106	51021	204085	76646	30.04
Nov-21	234675	46935	187740	233978	99.70
Dec-21	243696	48739	194957	355374	145.83
Jan-22	306684	61337	245347	242364	79.03
Feb-22	292076	58415	233661	328730	112.55
Mar-22	318738	63748	254990	339814	106.61
Total	2957939	591588	2366351	2399743	81.13%

Point No. 2. As above.

Point No.3. Board has issued the Direction 19.05.2020 for following Non compliances-
 1) Status of installation of FGD: during the visit authority informed tender for installation of FGD of all three units Koradi Thermal Power sttions is under process at H.O. level.

2) Status of installation / upgrading / retrofitting of ESP

Koradi TPS is installed ESP having design capacity 99.9% efficient ESP.TPS authority informed that TPS has taken workof stitch welding vent line modification and door modification of ESP fields of all three units same has been completed recently.TPS has started dosing of ammonia in flue gas duct.

3) Status of installation of low NOx burners: to achieve progressive reduction of NOx Emission. Koradi TPS has installed with tangentially fired low NOx burners at all three units, which controls the emission of NOx, same has been reported TPS representative.

4) Status of total ash generating (Fly +Bottom) for last one year disposal: During the visit

5) Status of legacy ash and its disposal : Legacy ash at Khasara Ash Pond as on Nov-22 is 19.03 MMT as reported. TPS has prepared action plan for its disposal, same is found under implementation.

6) Use of blended / beneficiated coal having ash content < 34%: Koradi TPS 3x660 MW, Koradiis using washed coal and imported coal which content ash less than 34 %.

- 7) Specific water consumption status.: Koradi TPS is using treated sewage water from Bhandewadi STP for ash handling & cooling purpose and fresh water is utilised for Domestic and DM water production only.

Specific Water Cons yr 2021-2022	
Month	Specific Water Consumption(m ³ /MWh)
Apr-21	3.804
May-21	3.527
Jun-21	3.540
Jul-21	3.652
Aug-21	3.229
Sep-21	3.587
Oct-21	3.295
Nov-21	3.215
Dec-21	3.027
Jan-22	2.745
Feb-22	2.493
Mar-22	2.675

- Board has issued direction 02.07.2020, regrading Levied Environmental compensation individual power plant for non-utilization of 100% fly ash : TPS authority has not paid environmental compensation as has not completed four year from the date of commissioning. TPS representative informed that TPS is taking efforts for enhancing ash utilization & as per amended Fly ash notification Dtd 31.12.2021 Ash utilization shall be achieved from 01.04.2022.
- 5) A) , B, C, D. TPS has prepared action plan for ash utilization its disposal, same is found under implementation.
 - 6) Board has issued direction 29.01.2021 to submit action plan towards implementation of action points :
 - 7) Specific water consumption standards, status of upgradation of ESP, & installation of FGD : TPS authority has provided ESP and low NOx burner. TPS has provided rain water harvesting system.
 - 8) Board has issued showcause notice Dtd 02.11.2021 :Notice has included points such as maintenance of fly ash unloading point properly exceedance of SO₂ emission, Submission of BG as per consent conditions. During the visit it is found that TPS have provided three nos. of intermediate silo & three nos. of remote silo all are available for Dust free loading of Bulkers. Again for achieving SO₂ emission within norms proposal of FGD installation is under process & TPS has submitted BGs as per consent conditions.
 - 9) D) & E) Completion of ash bund overflow effluent recycling system within 3 months to recover ash bund effluent. Koradi TPS 3X660 MW is using Khasara Ash water recovery pump house for. Currently two pipelines are available for overflow recovery. TPS has prepared AWR pumphouse augmentation plan, same is under implementation.
 - F) Three remote silo & three intermediate silo for dry ash storage facility provided with storage capacity 1250 MT each.
 - 9 G) Provision of HDPE / LDPE lining at ash bund area.: Koradi TPS is using Khasara Ash Bund for ash disposal, Khasara Ash bund is live hence the work of HDPE & LDPE lining

cannot be taken up in hand. However, Stone pitching is done at inner slope of dyke wall.

K) Maintenance & cleaning of Conveyour belt of CHP: TPS has carried out regular maintenance of conveyour belt to avoid fugitive dust emmison water spraying system is provided on conveyers belts and all belts form are covered. Also concreting of all roads in CHP area is done.

M) Industry shall provide proposed storage arrangement for reject coal to avoid incidence of coal fire and leachate in rainy session: Koradi TPS has provided the designated area for deposition of reject coal and necessary precautions has been taken to avoid the lechating.

- 10) TPS authority has using washed & imported coal as a fuel with ash content less than 34%.
- 13) Board has issued the prosecution notice to M/S Koradi Thermal power plant Dtd. 27.01.2022 .

Mrs. Arpita Dhepe
Sr. Chemist
KTPS plant Koradi

Pramod Lone
Field officer
Sub-Regional office, Nagpur-1